

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)**

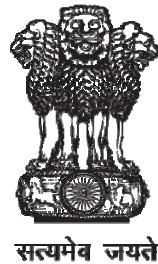
SIXTEENTH LOK SABHA

49

FORTY NINTH REPORT

[Action Taken by Government on the Recommendations/Observations made by the Committee in their Fourth Report (Sixteenth Lok Sabha)] regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Disaster Management, New Delhi.

Presented on 12 February,, 2019



**LOK SABHA SECRETARIAT
NEW DELHI**

February, 2019/ Magha, 1940(Saka)

C O N T E N T S

	PAGE	
COMPOSITION OF THE COMMITTEE	(iii)	
INTRODUCTION	(v)	
REPORT	Action Taken by Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table in their Chapter – II, Fourth Report (16 th Sixteenth Lok Sabha)	01
Appendix	Statement showing Action Taken by Government on the Recommendations/Observations of the Committee on Papers Laid on the Table in their Chapter –II, Fourth Report (16 th Lok Sabha)	03
Annexure	Minutes of the sitting of the Committee held on 12.02.2019	08

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2018-2019)

Shri Chandrakant Khaire - ***Chairperson***

M E M B E R S

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant*

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Rajni Bhagat - Committee Officer

*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Forty Ninth Report on the Action Taken by Government on the Recommendations/Observations contained in the Fourth Report (16th Lok Sabha) of the Committee regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Disaster Management, New Delhi.

2. The Committee considered and adopted this Report at their sitting held on 1.02. 2019.
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
February, 2019
Magha, 1940 (Saka)

Chandrakant B. Khaire,
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Chapter-II, Fourth Report (16th Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Disaster Management (NIDM), New Delhi which was presented to Lok Sabha on 11.8.2015.

2. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the Seventh Report (16th Lok Sabha) is given in Appendix.

3. **The Committee in their Fourth Report (Chapter II) examined the reasons for delay in laying of the Annual Reports and Audited Accounts of the National Institute of Disaster Management, New Delhi for the years 2012-13 and 2013-14. During the course of examination, the Committee found that even the documents of the Institute for the years from 2003-04 to 2011-12 were not laid on the Table of the House till that time. The Committee, therefore, recommended that the documents of the Institute for the years 2003-04 to 2011-12 must be laid on the Table of the House without any further delay and for the succeeding years within the stipulated time frame.**

4. **The Committee note that the Government have accepted all their recommendations made in the aforesaid Report and have also made efforts for their implementation. The pending Annual Reports and Audited Accounts for the years 2003-04 to 2011-12 were laid on the Table of the House on 06.02.2018. The documents of NIDM for the years 2014-15, 2015-2015 and 2016-2017 were laid with delays of 11, 03 and 06 months respectively. But, for the year 2017-2018 the same were laid within the stipulated time frame. The Committee expect that concerted efforts of the Government shall continue to ensure timely laying of the documents of the aforesaid Organizations in future also.**

CHANDRAKANT B. KHAIRE,

February 2019
Magha, 1940(Saka)

**Chairperson,
Committee on Papers Laid on the Table**

APPENDIX

(Vide Para 02 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR FOURTH REPORT (16TH LOK SABHA)

National Institute of Disaster Management, New Delhi

Recommendation (Paragraph No. 2.16)

The Committee note that the National Institute of Disaster Management came into existence on 16 October 2003 and had achieved the status of a Statutory Organisation under the National Disaster Management Act, 2005. Though the Institute is getting regular grant support from the Government of India since its inception, its Annual Reports and Audited Accounts for the years from 2003-2004 to 2011-2012 have not been laid on the Table of the House till date. The Committee take a serious view of the reply given by the Ministry that they had a lack of clarity on the issue as to whether Rule 212 (3) (iv) of the GFR is only meant for Annual Reports and Audited Statements of Accounts to be laid in respect of Autonomous Organisations and not for statutory organisations since the NIDM is a statutory organisation under the Disaster Management Act, 2005. The Committee also note that there has been no provision in the Disaster Management (NIDM) Rules, 2006 for laying of the Annual Reports and Audited Accounts of the Institute on the Table of Parliament. The Committee express their strong displeasure and deep concern over the casual approach of the Ministry in the matter of ensuring financial accountability to Parliament and urge them to incorporate a specific provision in the Disaster Management (NIDM) Rules, 2006 for laying of the Annual Report and Audited Accounts of the Institute within nine months after the close of the Accounting year. The Committee also recommend that the Annual Reports and Audited Accounts of the Institute for the previous years should be laid on the Table of the House, without any further delay. The Committee will like to be apprised of the action taken in this regard.

Reply of the Government

After the enactment of Disaster Management Act, 2005, National Institute of Disaster management was notified on 30.10.2006. There is no provision in NIDM (Rules) 2006 for NIDM to prepare its Annual Report. However, Governing Body of NIDM in its 7th Meeting held on 23.08.2013 decided that NIDM must bring out its Annual Report. It was started with the preparation of Annual Report for the year 2012-13. Since then NIDM has been submitting its Annual Report to MHA for laying it before both the Houses of Parliament.

The Annual Reports and Audited Accounts of National Institute of Disaster Management with the delay statement for the period of 2003-04 to 2011-12 has been prepared by NIDM and after duly authenticated by Minister of State (R) the required number of annual Reports and Audited Accounts along with delay statement have been forwarded to Both Houses of Parliament on 30.01.2018 for its laying.

(MINISTRY OF HOME AFFAIRS OM NO. 42-21/2015-NDM-II DATED 17.05.2018)

Recommendation (Paragraph No. 2.17)

. The Committee further note with concern that the Institute took five months at the stage of compilation of Annual Accounts for the year 2013-2014 as against three months recommended by the Committee for the purpose and also took seven and twelve months, respectively for the years 2012-2013 and 2013-2014 at the stage of finalization of Annual Reports. Further, after finalization of Annual Report for the year 2012-2013, the Institute took near about nine months in the process of getting them translated, printed and sending them to the Ministry. Thereafter, the Ministry took another four months for laying them on the Table of the House. The Committee are of the considered view that time taken for execution of these tasks is within the control of the Institute and as such as delay in this regard should be avoided. The Committee, therefore, impress upon the Ministry to lay down a prescribed time limit/schedule to achieve target for completion of the task, at each stage, involved in finalization of the documents, viz. compilation of Annual Accounts, audit of Accounts, preparation of Annual Report, approval of the documents, translation and printing, processing in the Ministry and laying on the Table of

the House. Provision should also be made to ensure that the time schedule is strictly adhered to for avoiding any delay in future. The Committee trust that with these measures, the Annual Report and Audited Accounts of the Institute would be laid on the Table of the House within the stipulated time, in future

Reply of the Government

The observation/recommendation of the Committee has been noted for future compliance. Executive Director (ED), NIDM has been advised to scrupulously follow the time schedule prescribed for laying Annual Reports. NIDM has informed that preparation of Annual Report of years from 2003-04 to 2011-12 took considerable time, being voluminous exercise. Now NIDM has undertaken to submit the Annual Report as per prescribed time schedule from the year 2017-18 onwards. This will be strictly monitored by the Ministry.

(MINISTRY OF HOME AFFAIRS OM NO. 42-21/2015-NDM-II DATED 17.05.2018)

Recommendation (Paragraph No. 2.18)

The Committee further impress upon the Ministry that if due to extremely unavoidable circumstances, the Annual Reports and Audited Accounts of the Institute are not laid on the Table of the House within the stipulated time, the requirement of laying of the 'Delay Statement' within 30 days of the prescribed period as had been recommended by the Committee (Para 3.5, 1st Report of 5th Lok Sabha) must be strictly adhered to by the Ministry.

Reply of the Government

The recommendation of the Committee has been noted. All possible efforts will be made to lay the Annual Report of NIDM within stipulated time frame. In unavoidable circumstance the delay statement will also be laid in the House of Parliament.

(MINISTRY OF HOME AFFAIRS OM NO. 42-21/2015-NDM-II DATED 17.05.2018)

**MINUTES OF THE FIFTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
 - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
 - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*
 - (iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*
 - (iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*

(v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.